

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA
UNSTARRED QUESTION NO.353 TO BE ANSWERED ON 03.02.2026

Subsidy and pricing distortion

353. Shri Ravi Chandra Vaddiraju:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of fertilizer subsidies allocated and released to the State of Telangana since 2022-23, year-wise;
- (b) whether the reduction in fertilizer subsidies has affected the availability and retail pricing of urea and complex fertilizers in the State;
- (c) the steps being taken to prevent diversion and black marketing of subsidised urea; and
- (d) whether the Ministry plans to expand subsidy coverage to potash and other balanced fertilizers to reduce overuse of urea?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SMT. ANUPRIYA PATEL)

(a): Under 'DBT in Fertilizers' system, 100% subsidy on various fertilizer grades is released to the fertilizer companies, on actual sales to the beneficiaries based on Aadhar authentication through PoS devices installed at each retail shop. All farmers including those in Telangana are being supplied fertilizers at the subsidized rates on no-denial basis. The details of the total amount of fertilizer subsidy provided by the Government during the last three financial years are as follows:

(Figures in Rs. crore)

Financial Year	Subsidy Scheme				Total
	Indigenous P&K	Indigenous Urea	Imported P&K	Imported Urea	
2022-23	50089.67	127311.10	36032.56	41365.60	254798.93
2023-24	36270.00	102027.00	28929.57	28193.94	195420.51
2024-25	34010.00	103319.50	18800.00	21000.00	177129.50

(b): The availability of fertilizers viz. Urea, DAP, NPKS and MOP has remained adequate in the State of Telangana during the ongoing Rabi 2025-26 season. The details regarding requirement, availability, sales and closing stocks of these fertilizers for the Rabi 2025-26 season in the State of Telangana are attached at **Annexure**.

Under the Urea Subsidy Scheme, Urea is provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. Accordingly, all farmers including those in Telangana are being supplied urea at the subsidized rate.

The Government has implemented Nutrient Based Subsidy Scheme w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under NBS Scheme, MRP of P&K fertilizers are decontrolled and companies are free to fix MRP as per their business dynamics at a reasonable level. The NBS subsidy is provided to manufacturer / importer on notified P&K fertilizers on its PoS sale during the season, depending on their nutrient content to ensure availability of fertilizers to farmers. Details of NBS Subsidy on per 50 kg bag of key P&K fertilizers and their MRP are as follows:

Subsidy (in Rs.) for a 50 Kg Bag:

Fertilizer Grade (N P K S Nutrient)	Rabi 2023-24	Kharif 2024	Rabi 2024-25	Kharif 2025	Rabi 2025-26
DAP (18-46-0-0)	1127.05	1083.80	1095.55	1389.95	1490.25
MOP (0-0-60-0)	71.35	71.35	71.35	71.40	71.40
SSP (0-16-0-11)	177.00	240.20	256.05	363.15	370.40
20-20-0-13	690.70	769.75	749.65	883.15	928.45
10-26-26-0	536.70	639.40	646.40	812.85	869.50
12-32-16-0	634.30	760.70	770.00	974.75	1044.50

MRP (in Rs.) of a 50 Kg Bag:

Product Name	2023-24	2024-25	2025-26 (as on January, 2026)
DAP (18-46-0-0)	1350.00	1350.00	1350.00
MOP (0-0-60-0)	1699.39	1557.56	1700.23
SSP- Powdered	531.39	506.95	505.84
20-20-0-13	1263.78	1283.31	1405.87
10-26-26-0	1469.75	1530.22	1803.27
12-32-16-0	1493.26	1498.89	1702.12

(c): In order to address the issues of diversion and black marketing, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985.

(d): At present, to ensure the balanced use of nutrients, 28 grades of P&K fertilizers are covered under the Nutrient Based Subsidy (NBS) Scheme. These include Potash Derived from Molasses (PDM), Di-Ammonium Phosphate (DAP), Mono Ammonium Phosphate (MAP), Muriate of Potash (MOP), Triple Super Phosphate (TSP), 03 grades of Single Super Phosphate (SSP), Ammonium Sulphate (AS).

Annexure

**Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question
No. 353 for answer on 03.02.2026**

Requirement, Availability, Sales and Closing Stocks of Fertilizers for the Rabi 2025-26 Season (Till 28.01.2026) in the State of Telangana						
<i>(Figures In LMT)</i>						
S.No.	Product	Seasonal Requirement for RABI 2025-26	Pro rata Requirement (01.10.25 to 28.01.26)	Availability (01.10.25 to 28.01.26)	Cumulative DBT Sales (01.10.25 to 28.01.26)	Closing Stock (as on 28.01.26)
1	UREA	10.40	7.05	8.02	6.72	1.30
2	DAP	1.45	1.13	2.17	1.69	0.48
3	MOP	0.65	0.44	0.80	0.27	0.53
4	NPKS	7.00	4.64	7.25	4.24	3.01
